

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 423  
ANSWERED ON 25<sup>TH</sup> MARCH, 2021**

**AADHAAR AUTHENTICATION BASED CONTACTLESS SERVICES**

**\*423. SHRI BIDYUT BARAN MAHATO:  
SHRI SANJAY SADASHIVRAO MANDLIK:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether his Ministry has launched Aadhaar authentication based contactless services for road users in the country recently and if so, the details thereof;**
- (b) the salient features along with the aims and objectives of the same;**
- (c) whether the Government has made arrangements for wide publicity through media and individual notices to make citizens aware of the said services;**
- (d) if so, the details thereof; and**
- (e) the other steps taken/being taken by the Ministry to provide convenient and hassle free services to the citizens in the country?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) to (e) A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 423 ANSWERED ON 25.03.2021 ASKED BY SHRI BIDYUT BARAN MAHATO AND SHRI SANJAY SADASHIVRAO MANDLIK REGARDING AADHAAR AUTHENTICATION BASED CONTACTLESS SERVICES**

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**(a) to (d) Yes, Sir. The Government has notified S.O 1026(E), dated 03.03.2021, vide which certain services relating to driving licences and certificate of registration have been made completely online with the help of Aadhaar authentication on voluntary basis. This has been done to help citizens to avail these services in a hassle-free manner and to reduce the footfall in regional transport offices, which will increase the efficiency of officials of the regional transport offices.**

**Ministry has also written to all the States/UTs to sensitize them in this regard so that they roll out these services at the earliest.**

**(e) Ministry has already undertaken following steps for citizen facilitation and convenience, such as**

- All forms, fees and documents under the Act can be submitted online to avoid human intervention.**
- Dealer point registration - for registration of new motor vehicles, the onus to apply for registration stands shifted to dealers and the requirement to produce vehicles before the Authority stands removed, vide The Motor Vehicles(Amendment) Act, 2019.**
- Driving licence can be renewed anytime between one year before its expiry till one year after its expiry to facilitate citizens away from home town, visiting abroad, as chronic patients etc.**

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